

Sl. No.	State	Name and Address of the Central Sliver Plants
3.	Madhya Pradesh	Khadi and V. I. Commission, Ichchawar Road, Sehore - 466 001
4.	Bihar	Khadi and V.I. Commission, Industrial Area, Hajipur, Dist. Vaishali - 844 101 :
5.	Kerala	Khadi and V. I. Commission, P.O. Kuttur, Trichur - 680 013

### Small/medium industries for agricultural produce

†3271. SHRI HARNATH SINGH YADAV : Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has formulated any scheme to set up small and medium industries in rural areas for agricultural produce, if so, details thereof; and

(b) whether Government has made any budgetary provisions to set up micro and small industries in rural areas during the said period, if so, the details thereof, State-wise?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI) : (a) and (b) Yes, Sir. The Khadi and Village Industries Commission (KVIC), a statutory body under Ministry of MSME, promotes setting up post-harvest agro and food based micro industries like processing of Pulses and Cereals, Fruits and Vegetables, Village Oil Industry, bread baking etc. in the country.

The Ministry through KVIC is implementing Prime Minister's Employment Generation Programme (PMEGP). This is a major credit-linked subsidy programme aimed at generating self-employment opportunities through establishment of micro-enterprises in the non-farm sector. The maximum cost of projects is ₹ 25 lakh in the manufacturing sector and ₹ 10 lakh in the service sector. General category beneficiaries can avail margin money subsidy of 25 % of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as SC/ST/OBC/ minorities/women, ex-serviceman, physically handicapped, NER, Hill and Border areas etc. the margin money subsidy is 35% in rural areas and 25% in urban areas.

†Original notice of the question was received in Hindi.

Any activity (barring a few indicated in the negative list of PMEGP guidelines) can be taken up under PMEGP, broadly in the areas as mentioned below:

- (a) Agro Based & Food Processing Industry (ABFPI),
- (b) Forest Based Industry (FBI),
- (c) Mineral Based Industry (MBI),
- (d) Polymer & Chemical Based industry (PCBI),
- (e) Rural Engineering & Bio Technology Industry (REBTI),
- (f) Handmade Paper & Fibre Industry (HMPFI), and Service & Textiles.

For the year 2019-20, an amount of ₹ 2147.10 crore has been earmarked for margin money subsidy to set up 73241 new micro units under PMEGP Scheme. ₹ 100 crore are kept for upgrading about 1000 existing PMEGP/MUDRA units through second loan of upto ₹1.00 crore with subsidy of 15% (20% for hill areas and NER). State-wise margin money subsidy disbursed and projects set up during the last three years and current year are given in the Statement (*See* below).

Coir Board, another statutory body under Ministry of MSME is also implementing schemes for development of coir industry in the country. Coir industry uses coconut husk as its raw material and a variety of products like mats, mattings, carpets, rubberised coir products, garden articles, coir-wood etc. are manufactured. The industry flourishes mostly in the coastal areas where coconut cultivation is practiced and coconut husk is available in abundance.

**Statement**

*Year-wise and State-wise details of Margin Money disbursed and number of units set up under PMEGP Scheme during 2016-17, 2017-18, 2018-19 and 2019-20*

		(MM:- ₹ in lakh, Projects in number)									
Sl. No.	Name of State	2016-17		2017-18		2018-19 (Provisional)		2019-20 upto 19th June, 2019			
		MM disbursed	Beneficiaries/ Projects set up	MM disbursed	Beneficiaries/ Projects set up	MM disbursed	Beneficiaries/ Projects set up	MM disbursed	Beneficiaries/ Projects set up	MM disbursed	Beneficiaries/ Projects set up
1	2	3	4	5	6	7	8	9	10		
1.	Jammu and Kashmir	2621.4	1492	6913.15	3753	15222	7529	5241.5	244		
2.	Himachal Pradesh	2185.27	941	2042.5	886	4135.61	1399	208.27	85		
3.	Punjab	3181.6	1266	3930.46	1520	4766.68	1801	231.75	107		
4.	UT Chandigarh	82.84	47	90.07	45	63.91	28	1.5	1		
5.	Uttarakhand	2122.33	1345	2880.98	1613	4098.38	2181	72.37	57		
6.	Haryana	3383.53	1377	4167.04	1718	5178.43	2165	261.14	117		
7.	Delhi	182.41	119	150.65	115	157.13	132	12.8	6		

1	2	3	4	5	6	7	8	9	10
8.	Rajasthan	4641.6	1749	4929.04	1577	7199.28	2359	384.2	124
9.	Uttar Pradesh	14271.05	4074	16866.47	5432	19033.3	5243	896.36	206
10.	Bihar	8336.51	3234	6558.85	2307	9842	3303	432.29	155
11.	Sikkim	35.93	27	46.36	37	112.35	55	17.46	7
12.	Arunachal Pradesh	440.34	301	309.42	209	419.88	280	23.65	8
13.	Nagaland	2007.48	1018	2672.15	930	2349.67	1208	120.88	69
14.	Manipur	2162.78	1265	1383.87	600	2041.06	1291	176.12	85
15.	Mizoram	491.96	425	274.05	249	1514.9	1123	75.9	52
16.	Tripura	3734.66	2297	1892.3	1116	2314.24	1179	153.36	77
17.	Meghalaya	407.89	329	118.27	75	587.14	390	12.76	8
18.	Assam	4910.38	6028	2362.48	2282	4167.41	3737	324.15	270
19.	West Bengal	6270.32	3528	3891.37	1366	7568.78	2413	809.95	221
20.	Jharkhand	2654.35	1300	2439.53	1111	4535.69	1797	156.39	73
21.	Odisha	6848.96	3029	5680.65	2399	7856.18	3070	573.02	201

22.	Chhattisgarh	4070.73	1598	3398.4	1463	6784.52	3094	330.21	129
23.	Madhya Pradesh	8346.06	1940	7631.41	1804	10002.28	2526	239.03	54
24.	Gujarat*	7561.61	1386	12883.63	1876	25443.87	3500	1028.38	144
25.	Maharashtra**	6001.36	2325	8749.73	3329	15272	5642	998.92	384
26.	Andhra Pradesh	4916.08	1357	5336.1	1527	9046.31	2220	565.99	149
27.	Telangana	2561.72	664	4030.21	1190	7180.89	2051	233.98	61
28.	Karnataka	11609.56	3575	6477.94	2115	10725.32	3657	751.76	227
29.	Goa	191.44	90	149.07	50	237.23	78	3.06	2
30.	Lakshadweep	0	0	0	0	0	0	0	0
31.	Kerala	3350.68	1584	2910.44	1347	5383.93	2486	266.12	125
32.	Tamil Nadu	8213.92	2941	9717.58	4095	13291	5185	465.88	160
33.	Puducherry	103.65	66	78.95	44	150.7	76	23.42	14
34.	Andaman and Nicobar Islands	193.46	195	276.95	218	318.52	229	18.23	9
Total		128093.86	52912	131240.07	48398	207000.54	73427	10393.45	3631

\*\*\* including Dadra and Nagar Haveli

\* including Daman and Diu